

**PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL**  
**In the Court of MOHAN BADAGANDI**  
**VI ADDL.DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 03-05-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<b><u>Evidnce</u></b>			
1) SC	25/2015		
<b><u>ARGUMENTS.</u></b>			
2) CRL.A	160/2018		SUBRAMANYA T
<b><u>ORDER</u></b>			
3) CRL.A	6/2021		G. M. GADILINGAPPA
4) Crl.Misc.	740/2021		MAHESH K.N. AND VISHWANATH KANVI
5) Crl.Misc.	742/2021		RAGHAVENDRA D. AND KRISHNAMURTHY
<b><u>DEFENCE EVIDENCE</u></b>			
6) SC	227/2018		A
7) SC	279/2018		A
<b><u>Await report</u></b>			
8) SC	140/2020		A
<b><u>FDT</u></b>			
9) SC	246/2018		A
<b><u>NBW TO ACCUSED</u></b>			
10) SC	107/2019		A
11) SC	225/2019		A
<b><u>FDT</u></b>			
12) SC	68/2020		A
13) SC	138/2020		A
14) SC	144/2020		A
<b><u>Objection</u></b>			
15) Crl.Misc.	726/2021		M. HAREESH
16) Crl.Misc.	729/2021		I. S. PRAMOD CHANDRA
17) Crl.Misc.	730/2021		MOHAN G. NAYAK
18) Crl.Misc.	732/2021		MOHAN G. NAYAK
19) Crl.Misc.	739/2021		NARASIMHA MURTRHY C.D.
20) Crl.Misc.	746/2021		K. SHRIDHARA
21) Crl.Misc.	758/2021		D. G. MANJUNATHA

**Further Arguments**

22) CRL RP — 2/2021